

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER


Following postings and transfers are hereby made with immediate effect:



S No.	Name of the Official	From	To
1.	Ms. Jigyasa, JJA (EC:75939892)	JJA in Record Room (Criminal), Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Sh. Arvind Bansal, ASJ-05, Shahdara District, Karkardooma Courts, Delhi.
2.	Ms. Neha Chopra, JJA (EC: 91864296)	Asstt. Ahlmad in the Court of Sh. Arvind Bansal, ASJ-05, Shahdara District, Karkardooma Courts, Delhi.	JJA in Record Room (Criminal), Shahdara District, Karkardooma Courts, Delhi.

Note:

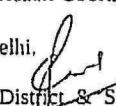
1. Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transfer place.
2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(RENU BHATNAGAR)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 4123-31 /Admn./P&T/SHD/KKD/2023

Dated 07/10/23

1. Copy forwarded for information and necessary action to:
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Administrative Officer (Judl) Admn. II, O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
5. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
6. Officers/Officials concerned.
7. Dealing Officials Personal File/Leave/CR.
8. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
9. PS to the undersigned.
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.